

TRADE MARKS REGISTRY, KOLKATA**OPPOSITION HEARING BOARD FOR THE MONTH OF AUGUST 2024****Date: 01/08/2024**

S.No	OPPOSITION/ RECTIFICATION NO.	APPLICATION NO.	PARTY NAME
1	827219	2205106	SOUMITA GHOSH, ADVOCATE vs SUN PHARMA LABORATORIES LIMITED
2	816950	2001144	P.S. DAVAR AND COMPANY vs R.K. DEWAN & CO.
3	860639	3069888	KOLKATA TRADE MARK SERVICE vs SUNRISE TRADE MARK CO
4	819913	2574680	KOLKATA TRADE MARK SERVICE vs LALL LAHIRI & SALHOTRA
5	790280	1940476	L.S. DAVAR & CO. vs MADAMSER & CO.
6	908741	3188738	CHAKRABORTY & ASSOCIATES vs MOHAN ASSOCIATES
7	817967	2062438	SHUKLA TRADE MARK COMPANY. Vs B. KARTHIK ADVOCATE
8	887036	2680084	KOLKATA TRADE MARK SERVICE vs S. MAJUMDAR & CO.

Date: 05/08/2024

S.No	OPPOSITION/ RECTIFICATION NO.	APPLICATION NO.	PARTY NAME
1	780271	1931341	C. J. ASSOCIATES. Vs DASWANI & DASWANI.
2	830501	2333382	IPR HOUSE.COM vs LALL & SETHI
3	793718	2049415	L.S. DAVAR & CO. vs AMARCHAND & MANGALDAS & SURESH A.SHORFF & CO

4	829255	2449917	KOLKATA TRADE MARK SERVICE vs TRADE MARK REGISTRATION BUREAU.
5	784802	2012637	SHUKLA TRADE MARK COMPANY. Vs R. R. SHAH & CO.
6	819352	2012641	SHUKLA TRADE MARK COMPANY. Vs SUN PHARMA LABORATORIES LIMITED
7	261071	1442539	SHUKLA TRADE MARK COMPANY. Vs S. MAJUMDAR & CO.
8	220767	1360338	DASWANI & DASWANI vs SHUKLA TRADE MARK COMPANY

Date: 06/08/2024

S.No	OPPOSITION/ RECTIFICATION NO.	APPLICATION NO.	PARTY NAME
1	787895	2063477	SHYAMAL DUTTA vs V. RAVI, ADVOCATE.
2	259830	769572	D. SEN & CO. vs KPLM & CO.
3	719178	1064332	PARAS PAN PRODUCTS PVT LTD vs GAURAV AGRAWAL.
4	780264	1931334	C. J. ASSOCIATES. Vs DASWANI & DASWANI.
5	218601	1317654	DASWANI & DASWANI. Vs KRISHNA & SAURASTRI
6	787760	1841711	CHAKRABORTY & ASSOCIATES vs DASWANI & DASWANI.
7	852984	2016511	SOUMITA GHOSH, ADVOCATE vs THE ACME COMPANY
8	829566	2355162	GOLDFINN TECHNOLOGIES vs AZB & PARTNERS

Date: 07/08/2024

S.No	OPPOSITION/ RECTIFICATION NO.	APPLICATION NO.	PARTY NAME
1	799707	1826727	IPR HOUSE.COM vs R.K. DEWAN & CO.
2	829804	2348316	CHAKRABORTY & ASSOCIATES vs LALL LAHIRI & SALHOTRA
3	778091	1619328	S.S. DATTA & ASSOCIATES vs R.K. DEWAN & CO.
4	226600	1009642	KOLKATA TRADE MARK SERVICE. Vs H. K. ACHARYA & CO.
5	822195	1777065	S.S. RANA & CO. vs L.R. SWAMI CO.
6	826767	2369771	JEETEN KUMAR DHAL, ADVOCATE vs ASHOKA & CO.
7	802420	1992327	D. SEN & CO. vs V.A. ASSOCIATES
8	830018	1619320	S.S. DATTA & ASSOCIATES vs SHAKIL IQBAL NARU

Date: 08/08/2024

S.No	OPPOSITION/ RECTIFICATION NO.	APPLICATION NO.	PARTY NAME
1	211219	139031	RAJESH VELLAKKAT vs NARAYANI UDYOG
2	260850	139031	RAJESH VELLAKKAT vs HARPREET OBEROI
3	752234	1682190	KOLKATA TRADE MARK SERVICE. Vs ANAND AND ANAND.
4	818516	1990036	BUREAU OF PATENTS AND TRADE MARKS vs V.A. ASSOCIATES

5	849887	2390150	A.C. GANGOPADHYAY, ADVOCATE vs VISHESH AND ASSOCIATES
6	839624	1927967	BUREAU OF PATENTS AND TRADE MARKS vs Khaitan & Co.
7	779271	1949130	S.S. DATTA & ASSOCIATES vs R.K. DEWAN & CO.
8	821835	1947242	DE PENNING & DE PENNING. Vs D. SEN & CO.

12/08/2024

S.No	OPPOSITION/ RECTIFICATION NO.	APPLICATION NO.	PARTY NAME
1	229095	983815	TRADE MARK REGISTRATION BUREAU. Vs CADILA PHARMACEUTICAL LTD
2	203451	1300326	KOLKATA TRADE MARK SERVICE vs SHUKLA TRADE MARK COMPANY,
3	246929	1369564	HIRSHIKESH KUMAR vs MACE CORPORATE ASSOCIATE.
4	815073	2387509	KOLKATA TRADE MARK SERVICE vs INDIAN TRADE MARKS CO.
5	831059	2400999	GOLDFINN TECHNOLOGIES vs JEHANGIR GULABBHAI & BILIMORIA &
6	780505	1923066	C. J. ASSOCIATES. Vs ANAND AND ANAND.
7	754070	1692488	D. P. AHUJA & CO. vs S.S.RANA & CO
8	259757	690934	LALJI ADVOCATES vs L.S. DAVAR & CO.

13-08-2024

S.No	OPPOSITION/ RECTIFICATION NO.	APPLICATION NO.	PARTY NAME
1	795666	1860938	A. MUKHERJEE & CO vs REMFY & SAGAR
2	795667	1860939	A. MUKHERJEE & CO. vs REMFY & SAGAR
3	788403	1983692	C. J. ASSOCIATES. Vs MULLA & MULLA & CRAIGIE BLUNT & CAROE.
4	830487	2451493	BISWAJIT SARKAR, ADVOCATE. Vs TRADE MARK REGISTRATION BUREAU.
5	830071	2423289	GOLDFINN TECHNOLOGIES vs S.SINGH & ASSOCIATES
6	262241	1487655	D. SEN & CO vs GOODWILL REGISTRATION SERVICE
7	728227	1540294	S.S. DATTA & ASSOCIATES vs KRISHNA & SAURASTRI ASSOCIATES LLP
8	766172	1619329	S.S. DATTA & ASSOCIATES vs SHAKIL IQBAL NARU

Date : 14/08/2024

S.No	OPPOSITION/ RECTIFICATION NO.	APPLICATION NO.	PARTY NAME
1	803333	2306976	C. J. ASSOCIATES. Vs LALL & SETHI
2	801540	1998803	L.S. DAVAR & CO. vs FATEHCHAND C. SHAH & CO.
3	791795	1619296	S.S. DATTA & ASSOCIATES vs SHAKIL IQBAL NARU
4	778089	1619297	S.S. DATTA & ASSOCIATES vs SHAKIL IQBAL NARU

5	827667	2426986	EASY TRADE SOLUTION vs INGA-INDO GERMAN ALKALOIDS
6	827635	2413008	MITRA & ASSOCIATES vs INGA LABORATORIES P. LIMITED
7	826314	2294798	TRADE MARK REGISTRATION BUREAU. Vs BAGYA RAGHAVAN
8	828735	2438896	GOLDFINN TECHNOLOGIES vs BLUE INKK

Date : 20/08/2024

S.No	OPPOSITION/ RECTIFICATION NO.	APPLICATION NO.	PARTY NAME
1	781535	1912654	IDEAL TRADE MARK SERVICES. Vs BANSAL & COMPANY
2	772927	1889453	SHUKLA TRADE MARK COMPANY. Vs RAHUL CHAUDHRY & PARTNERS
3	844717	2255712	ANJAN SEN & ASSOCIATES vs VISHESH AND ASSOCIATES
4	826286	2129499	JP TRADE MARK SERVICES vs S.S. MALHOTRA
5	844716	2255712	ANJAN SEN & ASSOCIATES vs VISHESH AND ASSOCIATES
6	818739	2062024	A. MUKHERJEE & CO. vs W. S. KANE & CO.
7	260008	783153	TRADE MARK REGISTRATION BUREAU. Vs AUROMAA ASSOCIATES
8	1210836	5143852	AUROMAA ASSOCIATES vs GOLDFINN TECHNOLOGIES

Date : 21/08/2024

S.No	OPPOSITION/ RECTIFICATION NO.	APPLICATION NO.	PARTY NAME
1	201955	1296163	GREAT TRADE MARK BUREAU vs BHOORA PAPAD UDYOG
2	786126	2032383	SHUKLA TRADE MARK COMPANY. Vs VISHESH & ASSOCIATES.
3	805788	2297963	L.S. DAVAR & CO. vs DEPENNING & DEPENNING
4	213556	737368	L.S. DAVAR & CO. vs MAKHIJA & ASSOCIATES.
5	806298	2210234	L.S. DAVAR & CO. vs S.S. RANA & CO.
6	852081	1880301	D. P. AHUJA & CO. vs G.S. RIJHWANI & CO.
7	818652	2016512	SOUMITA GHOSH, ADVOCATE vs V.A. ASSOCIATES
8	822317	1858218	BHAGAT LAW ASSOCIATES vs VISHESH AND ASSOCIATES

Date : 22/08/2024

S.No	OPPOSITION/ RECTIFICATION NO.	APPLICATION NO.	PARTY NAME
1	794594	1808680	GOLDFINN TECHNOLOGIES vs CHADHA AND CHADHA
2	789035	1939804	DE PENNING & DE PENNING vs ANAND AND ANAND
3	792845	1860937	A. MUKHERJEE & CO. vs REMFY & SAGAR

4	779724	1687944	S.S. DATTA & ASSOCIATES vs D. P. AHUJA & CO.
5	712264	1071009	DASWANI & DASWANI. Vs R.K. DEWAN & CO.
6	783838	1720053	D. P. AHUJA & CO. vs KAYSER AND COMPANY.
7	755346	1742265	KOLKATA TRADE MARK SERVICE. Vs G.D.BANSAL (ADVOCATE).
8	711455	1400943	RITESH CHATURVEDY vs TRADE MARK REGISTRATION BUREAU.

27/08/2024

S.No	OPPOSITION/ RECTIFICATION NO.	APPLICATION NO.	PARTY NAME
1	739166	1555316	KOLKATA TRADE MARK SERVICE. Vs TAJ TRADE MARK PVT. LTD.
2	786294	2012621	SHUKLA TRADE MARK COMPANY. Vs SUN PHARMA LABORATORIES LIMITED
3	785450	2012621	SHUKLA TRADE MARK COMPANY. Vs V. RAVI, ADVOCATE
4	809133	1978911	IPR HOUSE.COM vs HIRAL C. JOSHI.
5	758730	1757238	NICHE, INTELLECTUAL PROPERTY OFFICES vs MOHAN ASSOCIATES.
6	893440	2685256	GOLDFINN TECHNOLOGIES vs W. S. KANE & CO.
7	246812	1264051	DEPENNING & DEPENNING (vs CHANDRAKANT M JOSHI
8	790615	1861929	S. MAJUMDAR & CO. vs TRADE MARK REGISTRATION BUREAU.

Date : 28/08/2024

S.No	OPPOSITION/ RECTIFICATION NO.	APPLICATION NO.	PARTY NAME
1	735112	1571663	L.S. DAVAR & CO. vs PINAKIN S. BELANI
2	718511	1413207	BISWAJIT SARKAR, ADVOCATE. Vs WORLDWIDE REGISTRATION BUREAU.
3	257094	1354046	R.K. DEWAN & CO. Vs MADAMSER & CO
4	807232	1791186	KOSTA TRADE MARK COMPANY vs MAHTTA & CO.
5	734809	1319070	D. P. AHUJA & CO. Vs ARJUN T. BHAGAT & CO.
6	805786	2297963	L.S. DAVAR & CO. vs DEPENNING & DEPENNING
7	729560	1532401	D. SEN & CO. vs ASHOKA TRADE MARKS CO.
8	842915	2721414	K.K.MODAK , ADVOCATE vs MR. SHAILESH RATHI
Date : 29/08/2024			
S.No	OPPOSITION/ RECTIFICATION NO.	APPLICATION NO.	PARTY NAME
1	171276	1051734	TRADE MARK REGISTRATION BUREAU. Vs CHAKRABORTY & ASSOCIATES
2	820682	1777063	D. P. AHUJA & CO. vs R.K. DEWAN & CO.
3	780774	1968546	R.K. DEWAN & CO vs TAJ TRADE MARK PVT. LTD.
4	770610	1781845	H.V. WILLIAMS & CO. vs TAS & CO.

5	856274	2978621	BHANSALI & ASSOCIATES vs DAKSHESH B. MEHTA, ADVOCATE
6	905405	3011827	CHAKRABORTY & ASSOCIATES vs BANSAL & COMPANY
7	804675	2198205	DE PENNING & DE PENNING. Vs SUN PHARMA LABORATORIES LIMITED
8	739230	1612442	L.S. DAVAR & CO. vs INTTL ADVOCARE.